

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 05/09/2016

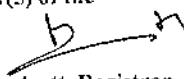
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70742-70743/2016-SM[BR] dated 30/08/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 01(5) of the Finance Act, 1994 relating to Service Tax Act, 1994.


 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	SI/53096& 53097/2015	Commissioner CUSTOMS Central EXCISE and SERVICE TAX-Noida C-56/42...SECTOR 62, NOIDA, UTTAR PRADESH 201307
		Name and Address of Respondent
2		JUBLIANT CHEMSYS LTD D-12, SECTOR-59, NOIDA,, NOIDA ,UP

Other Appellants and Respondents as per Annexure

Copy To

3 Advocate(s) / Consultant(s): SH DEVINDER SHARMA, ADV
 G-86, SECTOR-63
 NOIDA, GAUTAM BUDH NAGAR
 201301, UP

4 Bar Association, CESTAT, Allahabad

5 Director Publications, Customs, Excise, I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

10 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

11 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

12 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

13 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

14 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Katkandooma Court, Delhi 110032

15 C.D.R. 16 Office Copy 17 Guard File


 Asstt. Registrar

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. II**

APPEAL Nos.ST/53096 & 53097/2015-ST[SM]

(Arising out of Order-in-Appeal No. NOI/SVTAX/000/APPL-I/45/15-16 dated 30/04/2015 passed by Commissioner of Central Excise & Customs (Appeals), Meerut)

For approval and signature:

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

1.	Whether Press Reporter may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?	No
2.	Whether it would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	Yes
3.	Whether their Lordships wish to see the fair copy of the order?	Seen
4.	Whether order is to be circulated to the Department Authorities?	Yes

Commissioner of Customs, C.E. & S.T., Noida

Appellant

Vs

Jubliant Chemsys Ltd,

Respondent

Appearance:

Shri Rajeev Ranjan, Joint, Commissioner (AR)
Shri Devinder Sharma, Advocate

for Appellant
for Respondent

CORAM:

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Date of Hearing : 30/08/2016
Date of Decision : 30/08/2016

FINAL ORDER NO. 70742-70743/2016

Per: Anil G. Shakkarwar



Heard the parties. Both the appeals are dismissed
under the litigation policy, without going into merits of the
case.

(Dictated in Court)

[Signature]
(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)

akp

प्रमाणित प्रति / Certified True Copy

[Signature] 08/10/16 /SPS
सहायक रजिस्ट्रार / Asstt. Registrar
सीमा शुल्क, उत्पाद शुल्क एवं सेवा कर
अपील अधिकरण / (C.E.S.T.A.T.)
38, एम. जी. मार्ग, इलाहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001

